GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEFENCE RESEARCH & DEVELOPMENT ORGANISATION

RAJYA SABHA UNSTARRED QUESTION NO.660

TO BE ANSWERED ON 8th FEBRUARY, 2021

DEVELOPMENT OF A CONVENTIONAL SUBMARINE

660 SHRI A. D. SINGH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that a former Defence Minister had approved the development of a conventional submarine under the aegis of the DRDO and the country is still planning to produce under license six more conventional submarines, under transfer of technology provision; and
- (b) the development status of the conventional submarine and reasoning behind going ahead with the licensed production of another foreign submarine in view of the fact that while the country can design and produce a Nuclear Submarine, the Nation after seventy years still needs license to produce conventional submarines?

ANSWER MINISTER OF STATE IN THE MINISTRY OF DEFENCE SHRI SHRIPAD NAIK

(a) & (b): The desired information is sensitive in nature and its disclosure is not in the interest of National Security.
